# GOVERNMENT OF INDIA MINISTRY OF EDUCATION DEPARTMENT OF HIGHER EDUCATION

## LOK SABHA UNSTARRED QUESTION NO. 4359 TO BE ANSWERED ON 22.03.2021

### **National Law University Odisha**

#### **4359. SHRI ANUBHAV MOHANTY:**

Will the **Minister of EDUCATION** be pleased to state:

- (a) whether it is a fact that the Odisha Government had demanded for the reservation of 25 per cent of seats in National Law University Odisha (NLUO), Cuttack for the students belonging to Odisha?
- (b) if so, the details thereof and the latest position of this demand;
- (c) whether any progress has been made in this regard and if so, the details thereof;
- (d) if not, the reasons therefor?

#### **ANSWER**

### MINISTER OF EDUCATION (SHRI RAMESH POKHRIYAL 'NISHANK')

- (a) Yes Sir. In response to Ministry of Law and Justice reference, National Law University Odisha (NLUO) has informed that State Government of Odisha has requested National Law University Odisha for 25% horizontal reservation for the students of Odisha domicile.
- **(b) and (c)**: The request of the State Government of Odisha was elaborately discussed and approved in the Special General Council meeting of NLU Odisha held on 04.01.2020 and subsequently notified the same.
- (d): Does not arise in view of (a) above.

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